## Utilising the Arms Seized from the Terrorists

1070. DR. ABRAR AHMED:

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SHRI JAGIR SINGH DARD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of arms seized or surrendered! by the terrorists in Punjab are lying in Phillaur Fort in Punjab;
- (b) whether Central Government propose to sell such arms against licences to MPs and MLAs:
  - (c) if not, the reasons therefor; and
- (d) in which manner Government pro pose to utilise such arms?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE EN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No, Sir.

(b) to (d) Does not arise.

## Winding up of Jain Commission

- 1071. SHRI RAJUBHAI A. PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the report in the Indian Express of the 29th August, 1992 captioned "wind up Jain Commission"; highlighting the futility of carrying on investigations and inquiries by the Jain Commission into the conspiracy aspect of the assassination of Shri Rajiv Gandhi, former Prime Minister; and
- (b) if so, what is Government's stand thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):

- (a) Yes, Sir.
- (b) There is no proposal to wind up the Jain Commission under consideration of the Government.

## Changes hi the names of cities in Uttar Pradesh

1072. SHRI SHANTI TYAGI:

SHRI RAM GOPAL YADAV:

SHRI M. A. BABY:

MAULANA OBAIDULLAH KHAN AZMI :

SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Uttar Pradesh Government, after resolving to change the names of several towns particularly of Allahabad, Faizabad and Varanasi, have sent the resolution for Central Government's approval;
- (b) if so, what are the details thereof and what is the reaction of the Central Government thereto;
- (c) whether such action of Uttar Pradesh Government is posing a threat to the communal harmony in the country in general and to Uttar Pradesh in particular; and
- (d) if so, the details of the steps taken by the Central Government in this regard so far ?

THE MINISTER OF STATE EST THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M, JACOB): (a) This Ministry has not received any proposal of the Government of Uttar Pradesh, regarding change of names of Allahabad, Faizabad and Varanasi for approval.

(b) to (d) Does not arise.

## **Dual Citizenship of NRIs**

1073. SHRI VIRENDRA KATARIA: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether it is a! fact that some NRIs have demanded that Government of India should come out with a white paper
- (b) if so, the details thereof; and on the question of dual citizenship.